

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-V

Sr. No.211

244/252/ND/2018

IN THE MATTER OF:

M/s Science Pyramid Publications Pvt. Ltd.

....PETITIONER

SECTION

Under Section 252

Order delivered on 08.08.2019

Coram:

Justice (Retd.) Rajesh Dayal Khare,
Hon'ble Member (Judicial)
Sumita Purkayastha,
Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. Karanvir Jindal, Adv.
For the Corporate Debtor :
For Roc : Ms.Sweety Khatter.

ORDER

~~Ld. Counsel~~ Ms. Sweety Khatter on behalf of the AROC and Ld. Counsel for the petitioner Shri Karanvir Jindal are present. Ld. Counsel for the petitioner Shri Karanvir Jindal stated that Appellate Tribunal has remanded the matter back for fresh consideration. Additional documents to be put on record, accordingly a week's time is given to file the same. Registry is directed to ^{are} trace the status.

Matter to be listed after one week on 20.08.2019.


(Sumita Purkayastha)
MEMBER (TECHNICAL)


(Rajesh Dayal Khare)
MEMBER (JUDICIAL)

08.08.2019.